

में तोरिया और सरसों के मूल्यों में गिरा-
वट आन पर जब मूल्य 385 रु० प्रति
क्विंटल के समर्थन मूल्य से नीचे गिर
गये तब नेफेड को बाजार में प्रवेश करने
के लिये कहा गया। राजस्थान, गुजरात,
मध्य प्रदेश, हरियाणा और उत्तर प्रदेश
राज्यों में सरसों और तोरिया के लिये
बाजार में हस्तक्षेप किया गया और 1
अगस्त, 1985 तक 385 रु० प्रति
क्विंटल के घोषित समर्थन मूल्य पर 76,
120 मीटरी टन की कुल मात्रा खरीदी
गई थी। इससे तोरिया और सरसों के
बाजार मूल्यों में सुधार लाने में मदद
मिली है।

'Today in Parliament' on the National Hook-up

1687. SHRI SURESH KALMADI:
SHRI DHARAM CHANDER
PRASHANT:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state whether there is any proposal under Government's consideration to bring 'Today in Parliament' on the National Hook-up of Doordarshan; if so, when?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL): No, Sir.

Ban on employment of children

1688. SHRIMATI MAIMOONA
SULTAN:
SHRI BHAGATRAM MAN-
HAR:

DR. H. P. SHARMA:

Will the Minister of LABOUR be pleased to state:

(a) whether Government have any plans to ensure that employment of children in any manner for earning livelihood is banned and conditions provided to ensure that personality can develop into its best self by providing suitable infrastructure by way of education, health and environment; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) and (b) While it is possible in the immediate future to eliminate child labour completely in the context of the socio-economic conditions prevailing in the country, it has been Government's consistent endeavour to ensure that children compelled to work by circumstances should not be exploited and should be able to work in better conditions of health and hygiene. Government is formulating projects for welfare of working children, where feasible with involvement of voluntary agencies. the objectives of such projects would be to maintain the health of the child while at work, provide supplementary nutrition, non formal education and vocational training to help them better their future as well as present working conditions.

12 Noon

HOMAGE TO MARTYRS OF FREEDOM STRUGGLE ON THE OCCASION OF FORTY-THIRD ANNIVERSARY OF QUIT INDIA MOVEMENT

THE DEPUTY CHAIRMAN: To-day, being the 9th of August, we would like to make a reference to 1942 Quit India Movement.

Hon'ble Members, today is one of the most momentous and sacred days in the history of our freedom movement. Forty-three years ago this day, from the August Kranti Maidan in Bombay, the Father of the Nation gave an ultimatum to the British to quit India. The Quit India Movement launched on that day was the last one which culminated in our achieving Independence five years later. This day is, therefore, a day of thanksgiving and dedication. We pay our

humble and respectful homage to all those martyrs who gave their lives for the cause of Independence and to all those who have suffered in this cause. Their struggle and sacrifice for liberating Mother India from the foreign yoke will ever be remembered. We can pay no better tribute to all those who laid down their lives for the country than to re-affirm our commitment to uphold the sovereignty and integrity of our country and to serve our people in the best traditions of this great land.

On this occasion, may I suggest, and I hope, the House will agree with me, that we should have some appropriate memorial in Delhi where a grateful nation could offer its homage to all those who suffered and made supreme sacrifice so that we could live as a free nation.

I would request the Members to rise in their places and observe a minute's silence as a mark of respect to the memory of martyrs and freedom fighters.

[Hon. Members then stood in silence for one minute.]

The Vice-Chairman (Shri R. Ramakrishnan) in the Chair.]

PAPERS LAID ON THE TABLE

- I. Reports (1983) of the various rural Banks and related papers
- II. Audited Accounts (16th to 31st December, 1983) of the Surendranagar, Bhavnagar Gramin Bank Surendranagar
- III. The Coinage (Standard Weight and remedy of the commemorative coin of 25 paise containing copper 75 percent and nickel 25 percent coined for "Forestry for Development") Rules, 1985.

IV. Notifications of the Ministry of Finance (Department of Revenue) and related papers

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): Sir, on behalf of Shri Vishwanath Partap Singh, I beg to lay on the Table:—

I. A copy each (in English and Hindi) of the following papers:—

(i) First Annual Report of the Nagaland Rural Bank, Kohima, for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon. [Placed in Library. See No. LT—1280/85.]

(ii) First Annual Report of the Ratnagiri Sindhudurg Gramin Bank, Ratnagiri, for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon. [Placed in Library. See No. LT—1283/85.]

(iii) First Annual Report of the Akola Gramin Bank, Akola, for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon. [Placed in Library. See No. LT—1284/85.]

(iv) First Annual Report of the Mizoram Rural Bank, Aizawal for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon. [Placed in Library. See No. LT—1286/85.]

(v) Fourth Annual Report of the Lakhimi Gaonlia Bank, Golaghat (Assam), for the year ended the 31st December, 1983, together with Accounts and Auditors' Report thereon. [Placed in Library. See No. LT—1291/85.]

(vi) Fourth Annual Report of the Pratapgarh Kshetraya Gramin